

(c) the time by when all the villages of the country will be provided with broadband access under the mission?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) The investment envisaged under the National Broadband Mission (NBM), which was launched on 17.12.2019, is around Rs 7 Lakh crore which is to be catalysed largely by the industry out of which contribution by the Government through Universal Service Obligation Fund (USOF) is envisaged to be around 10%, that is, approximately ₹ 70,000 crore which will cover all the States in the country including the State of Kerala.

(b) Under National Broadband Mission (NBM)-

- (i) A Governing Council for Broadband has been formed under the chairmanship of Hon'ble Minister of Communications to oversee the mission.
- (ii) A Broadband Steering Committee has also been formed under the chairmanship of Secretary (Telecom) to facilitate implementation of mission activities.
- (iii) State Broadband Committee has been formed by 33 States/Union Territories for effective implementation of the mission and proliferation of broadband.

(c) The mission targets to provide broadband access to all villages of the country by 2022.

Revision of tariff structure

1291. SHRI B. LINGAIAH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose revisions to tariff structure for a sustainable growth model for the telecom sector and will it be fast tracked to mitigate the effects of the Adjusted Gross Revenue issue that has impacted telecom operators and also slowed the 5G implementation process; and

(b) if so, the details thereof and present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) As per the extant regulatory framework for tariff, tariffs for telecommunication services are forborne except for: (i) rural fixed line services; (ii) national roaming services; (iii) international private leased circuits and domestic leased circuits; and (iv) mobile number portability charges. Thus, the telecom service providers have complete flexibility to decide various components of tariff including the validity and other terms and conditions of services as per their commercial requirements subject to adherence to broad regulatory principles of transparency, nondiscrimination and non-predation.

Telecommunications coverage in Odisha

1292. DR. SASMIT PATRA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) total coverage of telecommunication in Odisha, the extent of the coverage geographically in terms of Panchayats and villages;
- (b) the details for those areas which do not have the coverage of telecommunications in Odisha; and
- (c) the steps being taken by Government to overcome this lack of telecommunication coverage in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) Out of 47,677 inhabited villages (as per Census-2011) in Odisha, 41,578 inhabited villages are covered with mobile connectivity. Out of 6,793 Gram Panchayats (GPs) in Odisha, 5,850 GPs are having mobile connectivity.

(b) Out of 47,677 inhabited villages, there are 6,099 inhabited villages in Odisha with no mobile coverage.

(c) Government has taken the following steps to improve telecommunication coverage in Odisha as per details given below:—

Sl. No.	USOF scheme	No. of Districts in Odisha under the scheme	No. of Towers in Odisha under the scheme
1.	Left Wing Extremism (LWE) Phase-I	21	256
2.	Left Wing Extremism (LWE) Phase-II	5	158
3.	Aspirational District scheme	10	3933